

available, and there is much resentment among Government employees. Will the Government reconsider their demand of allowing them to have their treatment from the Out-patient Department of the Nehru Hospital.

SHRI UMA SHANKAR DIKSHIT : It is not in their own interest also. They will take much more time they go to the OPD of this Institute. I really do not understand what is the difficulty, because after OPD, only when they went to enter the hospital for specialised treatment or clinical and pathological examination, they need go to the PGI, but for OPD work it is not really necessary. It will take much more time for them to do this. The matter has been considered in great detail in consultation with all the authorities concerned. We can give a second look if you like, but I do not think it will help.

श्री अटल बिहारी वाजपेयी : क्या यह सच है कि केन्द्रीय कर्मचारी सिविल अस्पताल इस लिये नहीं जाना चाहते कि वहाँ का प्रबन्ध ठीक नहीं है और इस कारण वह केवल नेहरू अस्पताल जाना चाहते हैं? क्या मंत्री महोदय को सिविल अस्पताल के बारे में कुछ शिकायतें मिली हैं, और क्या उन्होंने यह पता लगाने का प्रयत्न किया है कि वह नेहरू अस्पताल क्यों जाना चाहते हैं?

श्री उमाशंकर दीक्षित : इस प्रकार की कोई सूचना हमारे पास अभी तक नहीं आई है, पहले भी इस तरह की कोई शिकायत नहीं आई थी। जहाँ तक प्रबन्ध का सवाल है, हम अपनी तरफ से पूछने जायें कि आप के यहाँ कोई खराबी है या नहीं, इस का कोई सवाल नहीं उठता।

**Demand for Return of Pakistan Diplomats
Taken Political Asylum in India**

* 160 **SHRI BISHWANATH JHUNJHUNWALA :** Will the Minister of EXTERNAL AFFAIRS (VIDESH MANTRI) be pleased to state :

(a) whether Government of Pakistan

have sought the return of their two diplomats who have taken political asylum in India ; and

(b) if so, the reaction of Government in this regard ?

THE MINISTER OF EXTERNAL AFFAIRS (VIDESH MANTRI) SHRI SWARAN SINGH : (a) Yes, Sir,

(b) The Government of Pakistan have been informed that as Mr. K.M. Shehabuddin and Mr. Amjadul Haque have been granted political asylum, there can be no question of their being returned to Pakistan.

SHRI BISHWANATH JHUNJHUNWALA : May I know whether the Government have given facilities to those diplomats to function effectively on behalf of and for the cause of Bangla Desh and, if so, the particulars thereof ?

SHRI SWARAN SINGH : I know that they have been putting across the viewpoint of the Government of Bangla Desh.

**Applications for Allotment of D.D.A.'s
3-roomed Tenements to Middle Income
Group, Ex-Army Personnel**

* 161. **SHRI JYOTIRMOY BOSU :** Will the Minister of WORKS AND HOUSING (NIRMAN AUR AWAS MANTRI) be pleased to state :

(a) the number applications received by the Delhi Development Authority for the allotment of 3-roomed tenements from middle income-group, ex-Army Personnel and other categories separately in Delhi in December, 1969, locality-wise ;

(b) the number of persons, ex-Army Personnel and other categories to whom allotments have been made by draw of lots so far, locality-wise ;

(c) the probable time which the DDA are likely to take to complete construction

of these houses for the remaining applicants and allot them ; and

(d) whether any preference has been or is being given to any category in the matter of allotment ?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (NIRMAN AUR AWAS TATHA SWASTHYA AUR PARIVAR NIYOJAN MANTRI) : (SHRI UMA SHANKAR DIKSHIT) : (a) The Delhi Development Authority floated the 'Advance Registration Scheme' for the intending purchasers of D.D.A. flats in December, 1969-January, 1970. In all, 3, 501 persons were registered in the middle Income Group. Registration was not done category-wise or colony-wise.

(b) A statement is laid on the Table of the Sabha.

(c) The demand of the remaining persons is likely to be met by the end of April, 1972.

(d) 15% of the total flats i.e. $7\frac{1}{2}\%$ in the salaried group and $7\frac{1}{2}\%$ in the non-salaried group, are reserved for the following categories jointly :—

- (i) Schedule Caste/Schedule Tribes.
- (ii) Widows of Defence Personnel.
- (iii) Political sufferers.
- (iv) Ex-Servicemen.

Statement

460 flats have been allotted so far, after the Registration as per details given below :

Name of the locality	Total flats allotted	Allotted to Ex-service men	Allotted to other categories
Safderjang East of Kailash Tagore Garden	125	6	119
Narsina	88	10	78
	18	—	18
	229	9	220
	460	25	435

SHRI JYOTIMOY BOSU : The figures reveal that the number of applications for registration has exceeded 3,000. I could not quite catch him. These applications are more than one and a half years old. Will the hon. Minister kindly tell us why there is this unusual delay in disposing of these applications, because the allotment has not exceeded 460 altogether. This is a very deplorable figure. Will the hon. Minister kindly tell this House why there is this unusual delay in disposing of the whole number of registered applications ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (NIRMAN AUR AWAS MANTRALAYA MEN RAJYA MANTRI) (SHRI I. K. GUJRAL) : There has not been any inordinate delay about anything. I said that 3,501 persons were registered in the middle income group, and I also gave the other number for the low income housing scheme. Simultaneously, satisfaction is being given. For instance, up till now, we have allotted 421 houses in the middle income housing scheme. The other houses are under construction ; they are in different stages of completion, and we hope to reach full satisfaction by April, 1972.

SHRI JYOTIRMOY BOSU : At first, he said that the houses would be single-storeyed. The price was fixed on that basis; that is, the total cost of land in respect of a single-storeyed house. You will be aware that as soon as you go to the first-floor and the second-floor, it costs much less, apart from the fact that the cost of land is also not there. Will the hon. Minister kindly tell us why you are wanting to levy the same charge for this accommodation which you had fixed on the basis of one floor ? Now, you are selling, delivering actually, multi-storeyed flats.

SHRI I. K. GUJRAL : I do not think his information is correct. In the middle income housing scheme, the price varies from Rs. 27,000 to 32,000 depending on the sector of location, construction and design. I would not say that any increase has been made. We are selling these houses on a no-profit-no-loss basis, i.e. cost of construction plus cost of the land. So far as the janata scheme is concerned, which I thought my hon. friend would be concerned with,

there we are adding an element of subsidy by giving the land free. In some categories we are even giving 33 per cent subsidy on the cost.

SHRI JYOTIRMOY BOSU : If it is a single-storeyed house, the entire cost of the land is added, but if it is two or three storeyed, the cost of the land is divided into each floor, so that the cost of first and second floor is lower. Initially the price was fixed for a single-storeyed building, including the total cost of the land. When they have switched over to the first and second floor, why does the price remain constant ?

SHRI I. K. GUJRAL : Again I do not think he is correct. These are individual tenements we are giving. It is not part of group housing scheme. That is different.

बागडोगरा पश्चिम बंगाल में पाकिस्तानी
वायु सेना के विमानों का उतरना

*162. श्री हुकम चन्द कछवाय : क्या
रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अप्रैल, 1971 में पाकिस्तानी
वायु सेना के दो विमान सिलीगुरी के बाग-
डोगरा हवाई अड्डे पर उतरे और उसके बाद
पुनः उड़ गये; और

(ख) यदि हाँ, तो सरकार द्वारा इस बारे
में क्या कार्यवाही की गई है ?

रक्षा मंत्री (श्री जगजीवन राम) : (क)
जी, नहीं।

(ख) प्रश्न नहीं उठता।

श्री हुकम चन्द कछवाय : जो प्रश्न मैंने
पूछा है उस के बारे में कई समाचार-पत्रों में
आ चुका है और माननीय मंत्री महोदय ने
इस के बारे में जानते हैं। उनका भी यह कहना

है कि ऐसी घटना हुई ही नहीं है। मैं जानना
चाहता हूँ कि क्या माननीय मंत्री महोदय ने
या इस सरकार ने कोई विशेष जानकारी इस
बारे में इकट्ठी की है। यह हवाई निश्चित रूप
से उतरे थे और चले गये।

अध्यक्ष महोदय : क्या माननीय उन को
जबर्दस्ती उतारेंगे ?

श्री हुकम चन्द कछवाय : वह उतरे हैं,
और पहले भी ऐसी घटनायें हुई हैं।

MR. SPEAKER : The reply is very
categorical. Next question.

Recognition of Provisional Revolutionary
Government of South Vietnam

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*163. **SHRI MANORANJAN HAZRA :**
SHRI B. K. MODAK :

Will the **MINISTER OF EXTERNAL
AFFAIRS (VIDESH MANTRI)** be pleased
to state :

(a) whether Government have taken any
decision to recognise the Provisional Revo-
lutionary Government of South Vietnam ;
and

(b) if not, the reasons for the delay ?

**THE DEPUTY MINISTER IN THE
MINISTRY OF EXTERNAL AFFAIRS
(VIDESH MANTRALAYA MEN UP-
MANTRI) (SHRI SURENDRA PAL
SINGH) :** (a) No, Sir.

(b) As already stated Government of
India continues to maintain contacts with
the P.R.G. of South Vietnam. However,
they feel that no immediate changes are
necessary in the representational pattern in
view of the fluid situation obtaining in
Indo-China and India's position as the
Chairman of the International Control
Commission.

SHRI MANORANJAN HAZRA : As
Chairman of the International Control
Commission, has the Government of India